

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 106 of 2010

Dated : 3rd February, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

GRIDCO Ltd. ... Appellant(s)

Versus

O.E.R.C. & Ors.Respondent(s)

**Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Ms. Sneha Venkataramani**

**Counsel for the Respondent(s): Mr. Rutwik Panda for R.1
Mr. Buddy A. Ranganadhan &
Mr. Hasan Murtaza for R.2 to 4**

ORDER

Comprehensive Written Submissions have been filed by Respondent nos. 2 to 4.

Post the matter for further hearing on **14.02.2012**. In the meantime, the learned counsel for the Appellant will also file the comprehensive Written Submissions after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS